

KARNATAKA STATE BAR COUNCIL
Bangalore

Reg. No. : 1916/2012

Roll No. : KAR/1826/2012



This is to certify that

Shri/Smt SATISH BABU T

Son of THANKAPPAN NAIR

is admitted as an Advocate on the Roll of

Karnataka State Bar Council and Signed the

Roll on 14 Day of September, 2012

Under Section 17 of the Advocates Act, 1961

Central Act, XXV of 1961

(MUNIYAPPA)

CHAIRMAN

